

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.2 - C.P.(CAA)/29(AHM)2024 in  
CA(CAA)/2(AHM)2024

With  
ITEM No.3 - Co.App/10(AHM)2024

**Proceedings under Section 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Nand Niketan Services Pvt Ltd  
Snow White Agencies Pvt Ltd.  
AMNS Power Hazira Ltd  
Arcelormittal Nippon Steel India Ltd

.....Applicant

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Keyur Gandhi,  
Adv. & Mr. Aalay Shah, Adv.

For the Respondent :

**ORDER**

**C.P.(CAA)/29(AHM)2024 in CA(CAA)/2(AHM)2024**

List for further consideration on 27.06.2024.

**Co.App/10(AHM)2024**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 27.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**